NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 23.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. | |
|-------------------------|----------|-----------|---------|---|--|
| CP 15/12 | TP 33/16 | For order | 397/398 | Ramesh Santhanam & 2 Ors. Vs Ronald Vuillemin & 3 Ors. | |

| SL. NAME (IN CAPITAL) NO. & PHONE NUMBER | | REPRESENTATION TO WHOM | SIGNATURE | |
|--|----------------|------------------------|-----------|--|
| 1 | Abast R Baitai | Respondent | Mb. D | |
| | 971,2132241 | V | Aller | |

The matter is listed today for orders. We have already heard the counsel appearing for respondent. Therefore, the matter is again listed for orders on 12.03.2018.

MEMBER (T)

MEMBER (J)